NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/108/(IB)/2017

NAME OF THE PETITIONERS

: SURYATEJ INFRATECH PVT LTD

NAME OF THE RESPONDENT

: ROC CHENNAI

UNDER SECTION

: 252(3)

S.No.	Name (in Capital)	Represented by	Signature
) ,	M, RATHINA KUM	PETMIONER	M. Rarei.
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ORDER

PCS representing the applicant company present. Dy. Registrar of Companies present and filed report. Perused the report. Heard both sides. Order is reserved.

— S[∅] ¬ K Anantha Padmanabha Swamy Member (Judicial)

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